NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.47/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Kusgaon Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
t.	MAHESH ATHAVALE	PCS FOR PESPONDENT NO. 1,2,3,6,7,0 to 15	4,54,
2.	Shoudhel Singh	Adra for Retitude	Air

ORDER

C.P. No. 45 to 53/397-398/CLB/MAH/2014

1. Both the Parties are present.

Dated: 08.11.2016

- 2. Petitioner is seeking an adjournment. Adjournment granted.
- 3. All the Petitions and connected Matter (C.A. 206 to 212) shall now be heard on **14.12.2016**; date duly communicated to both the sides.

sd/Shri M.K. Shrawat

Member (Judicial)